



2026:AHC:22307-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 29242 of 2025

Pavan Kumar Mishra

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Santosh Kukmar Tiwari
Counsel for Respondent(s)	:	G.A., Ramesh Kumar Pandey

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard learned counsel for the petitioner, learned AGA for the State, Sri Ramesh Kumar Pandey, learned counsel for respondent Nos. 4 and 5 and perused the record.
2. At the very outset, learned counsel for the petitioner has made a statement at the Bar that he does not want to press this petition and seeks to withdraw it.
3. Learned AGA as well as learned counsel for respondent Nos. 4 and 5 has no objection.
4. In view of the above statement, this writ petition is dismissed as withdrawn.

February 2, 2026
KU

(Achal Sachdev,J.) (Rajiv Gupta,J.)